

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:1245
ANSWERED ON:21.08.2007
TEXTILE EXPORT
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Will the Minister of TEXTILES be pleased to state:

- (a) the total quantity and value of textiles and apparels exported during each of the last three years and current year, country-wise ;
- (b) whether export thereof has declined in the country during the current year ;
- (c) if so, the reasons therefor ;
- (d) whether the Government has set any target for export thereof for the Eleventh Five Year Plan ;
- (e) if so, the details thereof year-wise; and
- (f) the steps taken to achieve the target ?

Answer

MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI E.V.K.S. ELANGO VAN)

(a)to(c) : India's textile items are exported to more than hundred countries. A statement showing year-wise and value- wise textile exports to the top twenty countries is attached. Exports of Textiles have been showing an upward trend.

(d)&(e) : The projection of exports of textiles and apparel during the eleventh plan is attached.

(f) : The Government has been taking a number of steps to achieve the export targets. Some of the important initiatives taken in this regard are as follows :-

i) 100% Foreign Direct Investment is allowed in the textiles sector under the automatic route.

ii) The Government has de-reserved readymade garments, hosiery and knitwear from the small scale industry sector.

iii) The Technology Upgradation Fund Scheme (TUFS) has been made operational from 1-4-1999 to facilitate the modernisation and upgradation of the sector.

iv) A new "Scheme for Integrated Textile Parks" has been formulated by merging the "Scheme for Apparel Parks for Exports" and the "Textiles Centre Infrastructure Development Scheme", in order to expand the production base of the textiles and garment sector.

v) The fiscal duty structure has been generally rationalised to achieve growth and maximum value addition within the country. Except for mandatory excise duty on man-made filament yarns and man-made staple fibres, the whole value addition chain has been given the option of excise exemption.

vi) Import of specified textiles and garment machinery has been allowed at a concessional rate of customs duty to encourage investment and to make our textiles product competitive in the global market. The cost of machinery has also been reduced through fiscal policy measures.

vii) Duty-free import of 21 items of trimmings and embellishment items is allowed to garment exporters. This can be upto 3% of their actual export performance during the previous year.

viii) For the speedy modernisation of the textiles processing sector, Government has introduced a credit linked capital subsidy scheme @10% under TUFS w.e.f. 20.4.2005, in addition to the existing 5% interest reimbursement.

ix) The National Institute for Fashion Technology (NIFT) and the Apparel Training & Design Centres (ATDCs) are running various courses/programmes at various places in the country to meet the skilled manpower requirement of the textiles industry, especially apparel, in the field of design, merchandising and marketing.

x) Facilities like eco-testing laboratories have been created to enable exporters to get garments/textiles pre-tested so that they conform to the requirements of the importing countries.

Statement referred in reply to parts (a) to (c) of Lok Sabha Unstarred Question No.1245 for answer on 21.08.2007 regarding textile export.

YEAR-WISE AND VALUE WISE TEXTILE EXPORT TO TOP 20 COUNTRIES

(in million US Dollars)

SR. NO. COUNTRY 2003-2004 2004-2005 2005-2006 2006-07Apr-Dec

1 U S A	2932	3464	4747	3475	
2 U K	923	1058	1374	1005	
3 U ARAB EMTS	1121	1126	1001	810	
4 GERMAN F REP	829	828	1145	804	
5 ITALY	538	667	817	646	
6 FRANCE	590	657	826	597	
7 CHINA P RP	143	123	546	453	
8 SPAIN	335	406	585	392	
9 NETHERLAND	292	283	393	330	
10 SAUDI ARAB	321	336	361	299	
11 CANADA		351	370	410	298
12 BELGIUM	216	245	298	266	
13 BANGLADESH	270	280	384	251	
14 TURKEY	218	237	270	247	
15 JAPAN	245	232	276	208	
16 KOREA RP	250	196	253	189	
17 SRI LANKA	182	170	220	160	
18 DENMARK		123	144	228	158
19 EGYPT A RP	122	139	178	158	
20 HONG KONG	178	147	174	116	
21 OTHER COUNTRIES		3339	3238	3396	2970
GRAND TOTAL	13518	14346	17882	13832	

Statement referred in reply to parts (d) and (e) of Lok Sabha Unstarred Question No.1245 for answer on 21.08.2007 regarding textile export.

PROJECTED EXPORTS OF TEXTILES AND APPAREL DURING THE ELEVENTH PLAN

(in million US Dollars)

Sl.No. Item	2008-09	2009-10	2010-11	2011-12
Ready made Garments	17355	23593	31697	34025
Cotton Textiles	7573	9185	10982	11328
Manmade Textiles	3012	3524	4123	4823
Wool & Woollen Textiles	124	141	160	182
Silk textiles	542	590	643	701
Total	28606	37033	47605	51059
Handicrafts	1917	2224	2580	2993
Coir&Coir Manufactures	234	276	326	384
Jute	417	484	561	651
Grand Total	31174	40017	51072	55087